

F.No. 20-85/CPIO-NDCESTAT/2025
Customs Excise And Service Tax Appellate Tribunal
West Block No.2, R.K. Puram, New Delhi

I.D. No. 20-85/2025
Date: 03.11.2025

To

Sh. Raaj Kumar Anand
43/22, East Patel Nagar
New Delhi - 110008
Email id: anandkraaja@gmail.com

Sub: Information sought under Right to Information Act, 2005.

Sir,

Please refer to your RTI application with Registration No. CESTA/R/E/25/00044 dated 29.10.2025. In this regard, the information sought is as under,

Information sought under RTI	Reply to the information
Point No. 1: What is the status of Appeals No. C/53/2008, C/50/2008, C/51/2008, C/52/2008, C/54/2008 and C/49/2008 filed before CESTAT, New Delhi?	The status of the appeals is available on the CESTAT website under case details/causelist head.
Point No. 2: Kindly provide copies of (i) Appeals No. C/53/2008, C/50/2008, C/51/2008, C/52/2008, C/54/2008 and C/49/2008 filed before CESTAT, New Delhi, (ii) copies of proceedings, (iii) submissions filed by Respondent/ Revenue and (iv) Orders passed in respect of the same till date.	As per CESTAT (Procedure) Rules, 1982, copy of the appeal or documents filed by the appellant/respondent can be provided to the parties concerned with the appeal i.e., appellant, respondent or the authorized representative. Further, copies of the proceedings are available on the CESTAT website under sub heading "Court proceedings" of the heading "case details/causelist". Also, all the Orders passed in respect of the cases can be downloaded from daily orders/final orders sub head under Orders head on the CESTAT website.

Yours faithfully,


(Vaishali Kharbanda)
Technical Officer/ CPIO

✓ Copy to: Computer Section, for uploading of reply to the RTI on the CESTAT website.

Qaisai
12/11/25
(Vaishali Kharbanda)
Technical Officer/ CPIO

Note:- If the applicant is aggrieved by the information provided, he may appeal to the Hon'ble Shri P.V. Subba Rao, Member (Technical), First Appellate Authority, CESTAT, West Block No.2, R.K. Puram, New Delhi-110066 within 30 days.